

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3891
ANSWERED ON:17.12.2012
RESTRUCTURING OF PAY STRUCTURE
Ray Shri Bishnu Pada

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the issue of restructuring of Pay structure of ACF and Forest Ranger of the Ministry has been placed before IDA meeting;
- (b) if so, for the time since when the issue pending before the administration;
- (c) whether any anomaly committee has been constituted by the Ministry of Environment and Forests;
- (d) if so, whether the committee meeting was convened; and
- (e) if so, date by which the case shall be settled and the benefits would be extended?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) to (e) The Departmental Anomaly Committee constituted by the Ministry of Environment & Forests has submitted its report which has been sent to Ministry of Finance, Department of Expenditure for consideration.